

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 125

IA No. 735/2020, 142/2020, 143/2020,
1670/2023, 2587/2023, 2174/2023,
2488/2023, 2867/2023, 118/2024,
1162/2024, 784/2024, 893/2024,
1314/2024, 1463/2024

In
CP (IB) No. 311/Chd/Pb/2018
(Admitted)

IN THE MATTER OF:

Haiko Logistics India Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Datawind Innovations Pvt. Ltd. & Anr.

...Respondents/Corporate Debtor

Under Section: 9, 33(1), 43(1) r/w 44(1), 19(2), 49(2), 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 19.08.2024.

-sd-
Court Officer

July 11, 2024
SM